

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

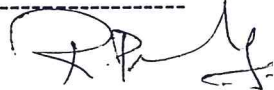
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. N. P. Vijaykumar
R. Pradeep


Counsel for petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner stated that the matter has been settled between the parties
and prayed for time to file the joint memo of settlement. Time is extended at
request. Put up on 13.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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